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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-01/04/2025/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Bongaigaon

Dated Guwahati, the 03rd January, 2025

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No.DJB.I-3/2024/7306, dated 05.12.2024

Madam,

With reference to the above, I am directed to inform you that Mrs. Zafreena Begum, Sub-Divisional Judicial Magistrate (S), Bongaigaon has been allowed to avail HTC for the block period of 2025-2027 for travelling from Bongaigaon to her home town, Dibrugarh and return w.e.f. 10.01.2025 till 13.01.2025 along with her husband, Mr. Abdul Rob, dependent mother, Mrs. Hasna Begum and her daughter, Ms. Saraah Rob by the shortest possible route, as per existing Rules.

Mrs. Begum may be informed accordingly.

Yours faithfully,

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REGISTRAR (VIGILANCE)

Memo No. HC.VII-01/ 05-08/2025/A. Dated 03rd January, 2025

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Mrs. Zafreena Begum, Sub-Divisional Judicial Magistrate (S), Bongaigaon.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)

3/1/25